

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.229 - IA/439(AHM)2024  
in  
**C.P. (IB)/299/AHM/2023**

**Proceedings under Section 95(1) IBC**

**IN THE MATTER OF:**

SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA  
Vs  
ANKUR GUPTA

.....Applicant

.....Respondent

**Order delivered on: 06/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the RP : Ms. Pinky, Adv.  
For the SIDBI : Mr. Narendra Singh, Adv.

**ORDER**

**IA/439(AHM)2024**

Ld. Counsel for the applicant is directed to serve report once again upon personal guarantor. Personal Guarantor is directed to file reply within one-week.

List for further consideration on 03.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**